

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 54/Admin.(Services)/2023 Dated: Allahabad: January 24, 2023

Subject: Regarding Nominations for 05 days Management Development Programme (MDP)/Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, scheduled to be held from 30.01.2023 to 03.02.2023.

Sir,

With reference to your letter no. IIPA-Trg. 2023/JTRI dated 20.01.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of nominations of Judicial Officers in 05 days Management Development Programme (MDP)/ Capacity Building Programme (CBP) at Indian Institute of Public Administration (IIPA), New Delhi, scheduled to be held from **30.01.2023 to 03.02.2023** and to nominate the Officers whose names are mentioned in enclosed list -'A' for participation in the same at IIPA, New Delhi.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl: As above.

**sd/-
Joint Registrar (J) (Services)
"For Registrar General"**

No. 54(i)/Admin.(Services)/2023 Dated: Allahabad: January 24, 2023

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. The Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the **concerned** District & Sessions Judges/Principal Judges, Family Courts with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi, on the scheduled dates, for participation in the aforesaid training programme3.

They are further requested to direct the Judicial Officers so nominated **to inform the Director, JTRI, Lucknow immediately if they have already participated in the similar training programme at IIPA, New Delhi earlier and their names are again mentioned in the lists of nomination enclosed herewith. In such a case, they are informed to not attend the said training programme at IIPA, New Delhi.**

4. **Smt. Shikha Srivastava**, Addl. Director (Admin), JTRI, Lucknow; **Sri Balkrishna N. Ranjan**, Spl. Sec. & Addl. L.R. (Nyay Vibhag), Government of U.P., Lucknow; **Smt. Shefali**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Gautambuddha Nagar and **Sri Javed Khan**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Agra; with the request to kindly attend the aforementioned training programme at IIPA, New Delhi.

Encl: As above.

**sd/-
Deputy Registrar (Services)
"For Registrar General"**

List – “A”
Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers at IIPA, New Delhi
Duration: 30.01.2023 to 03.02.2023

Sl. No.	I.D.	Name (Sri/Sushri/Smt.)	Designation	Place of Posting
1.	6190	SMT. SHIKHA SRIVASTAVA	Addl. Director (Admin.), Inst. of Judl. Training & Research	Lucknow
2.	6282	AUGUST KUMAR TIWARI	Addl. District & Sessions Judge	Sultanpur
3.	6283	SMT. SHABISTAN AQUIL	Spl. Judge (U.P. Dacoity.A.A.)	Lalitpur
4.	6284	SUSHIL KUMAR-III	Addl. District & Sessions Judge	Baghpat
5.	6286	PAWAN KUMAR SHUKLA	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
6.	6288	PRABHA NATH TRIPATHI	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Lucknow
7.	6290	VINOD KUMAR-V	Spl. J. (SC/ST, Pev.of Atroci Act)	Balrampur
8.	6293	SMT. SAKSHI SHARMA	Addl. Principal Judge, Family Court	Deoria
9.	6295	PRAMOD KUMAR GANGWAR	Spl. J. (SC/ST, Pev.of Atroci Act)	Fatehpur
10.	6296	KUMAR PRASHANT	Spl. J. (SC/ST, Pev.of Atroci Act)	Etawah
11.	6297	HARBANS NARAIN	Addl. District & Sessions Judge	Lucknow
12.	6298	TABREZ AHMED	Addl. District & Sessions Judge	Bareilly
13.	6301	BALKRISHNA N. RANJAN	Spl. Sec.& Addl. LR (Nyay Vibhag), Govt of U.P.	Lucknow
14.	6302	SUBODH VARSHNEY	Addl. District & Sessions Judge	Gorakhpur
15.	6303	SMT. KUSUM LATA	Addl. District & Sessions Judge	Amroha
16.	3626	NEGI CHAUDHARY	Civil Judge (Junior Div.)	Hathras
17.	3627	PINKY VERMA	Addl. Civil Judge (Junior Div.)	Allahabad
18.	3628	SMT. SHEFALI	Registrar, Land Aqui, Rehab & Resettlement Auth.,	Gautambuddha Nagar
19.	3629	DEEPA SAINI	Addl. Civil Judge (Junior Div.)	Mathura
20.	3630	ARUNA SINGH	Civil Judge (Junior Div.)	Kannauj
21.	3631	SATNAM YADAV	Civil Judge (Junior Div.)	Hamirpur
22.	3632	SULOCHNA VERMA	Addl. Civil Judge (Junior Div.)	Sitapur
23.	3633	JAVED KHAN	Registrar, Land Aqui, Rehab & Resettlement Auth.,	Agra
24.	3634	DEEPAK GAUTAM	Addl. Civil Judge (Junior Div.)	Ghaziabad
25.	3635	KANCHAN KUMARI	Civil Judge (Junior Div.)	Banda
26.	3636	VIVEK PRAJAPATI	Civil Judge (Junior Div.)	Mahoba
27.	3637	SHIVANI	Addl. Civil Judge (Junior Div.)	Sambhal at Chandausi-Sambhal
28.	3638	SHEFALI YADAV	Addl. Civil Judge (Junior Div.)	Meerut
29.	3639	KAMAKSHI SAGAR	Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
30.	3640	YUGMITA PRATAP	Civil Judge (Junior Div.)	Sitapur
31.	3641	TARUN KUMAR	Judicial Magistrate	Meerut
32.	3642	SHASHI GAUTAM	Judicial Magistrate	Balrampur
33.	3643	RAJEEV KUMAR PAL	Addl. Civil Judge (Junior Div.)	Shahjahanpur
34.	3644	SMT. RANJANA	Addl. Civil Judge (Junior Div.)	Allahabad
35.	3645	SMT. INDU VERMA	Civil Judge (Junior Div.)	Mirzapur
36.	3646	ABHAY KUMAR	Civil Judge (Junior Div.)	Pratapgarh
37.	3647	YATENDRA PAL SINGH	Civil Judge (Junior Div.)	Budaun
38.	3648	NARENDRA KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Chakia- Chandauli
39.	3649	VIVEK YADAV	Addl. Civil Judge (Junior Div.)	Farrukhabad
40.	3650	AKHILESH PATEL	Civil Judge (Junior Div.)	Dumariaganj-Siddharth Nagar